

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1727
ANSWERED ON 11TH FEBRUARY, 2021**

IMPLEMENTATION OF FASTAG SYSTEM

**1727. SHRI MAGUNTA SREENIVASULU REDDY:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI P.V. MIDHUN REDDY:
SHRI T.R.V.S. RAMESH:
SHRI KURUVA GORANTLA MADHAV:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has decided to implement the FASTag system fully with effect from January 2021 in the country;**
- (b) if so, the details thereof.;**
- (c) whether the hybrid lanes at all the Toll Plazas will also remain operational; and**
- (d) if so, the period till when these hybrid lanes are likely to remain operational?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) &(b) The Government has mandated fitment of FASTag in M&N Categories of motor vehicles sold before 1st December, 2017 w.e.f. 01.01.2021.

(c) &(d) As per the clarification issued by the Government on 31.12.2020, fee payment through FASTag as well as in cash mode in hybrid lanes of fee plazas on National Highways will continue till 15th February, 2021.
